

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-418(ND)/2018

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2019

NAME OF THE COMPANY: M/s Alloys & Metals (INDIA) V/s. M/s. Hindustan Paper Corporation Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner :	Counsel for the Petitioner		
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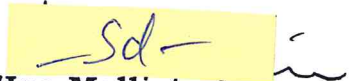
	For the Respondent:	Mr. Vivek Sibal and Mr. Rahul Sharma, Advocates for RP		
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ORDER

Despite notice effected on the Ex-CMD of the Corporate Debtor, none is present on their behalf. Ld. Counsel appearing for the RP submits that the connected matter is also listed on 25th March, 2019. Renotify this case on 25th March, 2019.

CA 255/2019 has been filed. Renotify this CA 255/2019 on 25th March, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)